

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

OA 50/99
MA 39/99

New Delhi this the 27th day of August, 1999

Hon'ble Smt. Lakshmi Swaminathan, Member (J)
Hon'ble Shri N.Sahu, Member (A)

DVM Ch. Prabhakar,
C-2, CPWD Enquiry,
Pusa, New Delhi-12

..Applicant

(By Advocate Sh.G.K. Aggarwal)

versus

1. Union of India through
Director General (Works),
Ex-officio Secretary,
Central Public Works Department,
Nirman Bhawan, New Delhi-11

2. The Superintending Engineer
Delhi Central Elect. Circle -3,
CPWD, IP Bhawan (Y-Shape Building),
New Delhi.

3. The Chief Engineer (Elect-II),
CPWD, Vidyut Bhawan, C.Place,
New Delhi.

..Respondents

(By Advocate Shri D.S. Mahendru)

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

Shri D.S. Mahendru, learned counsel for the respondents
submits that the reliefs prayed for by the applicant have been
granted after filing of the OA. Shri G.K. Aggarwal, learned counsel
agrees to this statement of fact and in the circumstances he prays
that he may be allowed to withdraw the OA.

2. In the above circumstances OA 50/99 is disposed of as
withdrawn.

N.Sahu
(N.Sahu)
Member (A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

sk

Central Admin. Tribunal
New Delhi